

(c) if so, to what extent?

The Minister of Commerce (Shri Kanungo): (a) Attention of the hon. Member is invited to the reply given in Lok Sabha on 20th December, 1955 to Starred Question No. 1028. The principal recommendations of the Mission requiring Government action related to setting up of show-rooms and holding of exhibitions in West Asian countries. This has been implemented to the extent possible within the finances available. Councils have also been set up to promote exports of non-traditional items such as engineering products, plastic goods, leather goods, tobacco and silk rayon textiles.

(b) and (c). A statement showing comparative trade figures with these countries is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 60.]

Indo-Japanese Trade Agreement

*156. { Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1373 on the 2nd September, 1957 and state the result of the recent discussions on the conclusion of an Indo-Japanese Trade Agreement?

The Minister of Commerce (Shri Kanungo): The question of concluding a Trade Agreement with Japan is still under consideration and discussion between the two Governments.

Algeria

*157. Shri D. C. Sharma: Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1028 on the 21st August, 1957, and state whether the question of Algeria has been inscribed on the agenda and would be discussed at the twelfth regular Session of the U.N. General Assembly?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): The question of Algeria has been included in the agenda of the current session of the U.N. General Assembly. Discussion on it is expected to begin in the Political Committee.

बिहारी के लिये आर्बंटन मिति

*१५८. श्री नबन प्रभाकर : क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के लिये एक नई आर्बंटन समिति बनाई गई है ;

(ख) यदि हां, तो इस का गठन किस आधार पर किया गया है ;

(ग) इस में कितने संसद् सदस्य सम्मिलित किये गये हैं ; और

(घ) यदि नहीं, तो इस के क्या कारण हैं ?

पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री के सभा-सचिव (श्री पू० शे० नायकर) : (क) से (घ), दिल्ली में मकानों आदि की एलाटमेंट का काम जब पुनर्वास मंत्रालय ने फरवरी १९५७ में लिया था, तब भूतपूर्व दिल्ली राज्य सरकार द्वारा बनाई गई एलाटमेंट कमेटी खत्म हो गयी। क्योंकि दिल्ली में शरणार्थियों के लिये बनाये गये मकानों/टेनेमेंट्स/दुकानों की एलाटमेंट का काम काफी समाप्त हो चुका था, इसलिये केवल पांच सरकारी सदस्यों की एक छोटी सी कमेटी बना ली गयी है।

Kanpur Textile Mills

*159. Dr. Ram Subhag Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that large stocks of cotton cloth were lying unsold in the textile mills of Kanpur in September 1957;

(b) if so, the causes therefor; and